

**GOVERNMENT OF INDIA  
POWER  
LOK SABHA**

UNSTARRED QUESTION NO:6080  
ANSWERED ON:30.04.2015  
POWER DEVELOPMENT AND REFORM PROGRAMME  
Gaikwad Prof. Ravindra Vishwanath

**Will the Minister of POWER be pleased to state:**

(a) whether Power Development and Reform Programme is being carried out in the country and if so, the details and status thereof, State-wise, project-wise; and

(b) the amount of central assistance extended under the said programme during each of the last three years, State-wise?

**Answer**

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER, COAL AND NEW & RENEWABLE ENERGY ( SHRI PIYUSH GOYAL )

(a): Yes, Madam, under the "Integrated Power Development Scheme" (IPDS), the power development and reforms programme is being carried out in country. The erstwhile Re-Structured Accelerated Power Development & Reforms Programme (R-APDRP) has been subsumed in IPDS. The state wise details of projects sanctioned under the scheme are placed at Annex.

(b): The details of central assistance extended to the states under the R-APDRP/IPDS during each of the last three years is placed below:

(Figures in Rs. crore)

FY 2012-13    FY 2013-14    FY 2014-15

Project Funds		Project Funds		Project Funds	
Sanctioned	Released	Sanctioned	Released	Sanctioned	Released
2306.87	1217.45	4331.02	639.99	4423.11	628.47

(Note: the figures of 2014-15 are inclusive of projects sanctioned & funds released under IPDS/R-APDRP.)